

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1426**  
TO BE ANSWERED ON 08.12.2015

**Pharma Companies**

1426. SHRI VIJAY KUMAR HANSDAK:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to inspect Plants of Pharma Companies once in five years;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the measures proposed to be adopted by the Government to control the increasing pollution in nearby areas of the pharma plants?

**ANSWER**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

- (a) There is no proposal with this Ministry to inspect pharma plants once in five years.
  
- (b)&(c) The pharma plants including nearby area are monitored for adherence to consent conditions by the State Pollution Control Boards/ Pollution Control Committees concerned and are inspected for monitoring compliance of the standards notified for Pharmaceutical industries under the Environment (Protection) Act, 1986, as amended from time to time.

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